such ad-hoc limits to be only in exceptional circumstances.

- 8. Borrowers contribution from owned funds and term finance, to meet the working capital requirements, should be equal to at least 25 per cent of total current assets
- 10. Cash credit limits should he converted into bill limit_s wherever possible.

These instructions are applicable to all units, having aggregate working capital limits of Rs. 50 lakhs and over from the banking system except sick units under a nursing programme. Steps are also to be taken by banks to enforce the same discipline in stages on borrowers who are enjoying credit limits of less than Rs. 50 lakhs from the banking system.

Value and disposal of seized contraband goods

- 135. SHRI HARVENDAR SINGH HANSPAL; Will the Minister of FINANCE be pleased to state:
- (a) what is the total value of contraband goods seized during the current financial year all over the country; and
- (b) how much of it has been disposed of through public auctions, fair price shops and super bazars?
- THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The total value of contraband goods seized by the Customs authorities during the calendar year 1980 is Rs. 52.83 crores approximately.
- (fc) Goods seized do not normally become ripe for disposal immediately. TJhe value of confiscated goods which were disposed of during 1980 (up tu 3Cth September, 1980) is Rs. 11.44 crores approximately which would •Include also the goods seized during the earlier years.

Construction work of Calicut Airport

- 140. SHRI K. CHATHUNNI MASTER: Wi 1 the Minister of TOURISM AND CIVIL AVIATION be 1 pleased to state:
 - (a) whether the construction work of Calicut Airport l\as sinc, started; and
 - (b) if not, what are the impediments to start?
 - THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.
 - (b) An estimate for development of Calicut airport suitable for HS-748 aircraft operations was earlier prepared. Subsequently, however, it has been decided to develop the aerodrome straightaway for operations with Boeing 737 aircraft fo_r which the estimates are being revised.

Import of rubber, coconut and cocoa

- 141. SHRI K. CHATHUNNI MASTER: Will the Minister cf COMMERCE be pleased to state:
- (a) whether Government propose to import rubber, coconut and cocoa in the coming years;
- (b) if so, what are the reasons therefor; and
- (c) what are the quantities and the prices of the imported rubber, coconut and cocoa during the last three years, year-wise?
- THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b) The import of natural rubber, coconut (copra) and cocoa in the coming vears will depend upon demand supply position obtaining in each year. The import of coconuts fresh and desicated coconut is banned.
- (c) The quantity and value of natural rubber, copra and cocoa im-